

**Schemes for Self-Employment for Educated Unemployed ..**

\*844. SHRI P. GANGADEB: Will the Minister of PLANNING be pleased to state:

(a) whether States have been asked by the Planning Commission to sponsor schemes for self-employment for educated unemployed;

(b) if so, whether it is different from the existing scheme of providing half a million jobs annually; and

(c) if so, the facts thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI VIDYA CHARAN SHUKLA):

(a) and (b). Under the Half-a-Million Jobs Programme for Educated Unemployed which was started in 1973-74, the States were advised to sponsor different schemes including schemes of self-employment for educated unemployed. According to the guidelines formulated for the Half-a-million Jobs Programme, three types of schemes were to be implemented viz.

(i) Self-employment schemes for educated unemployed;

(ii) Training schemes; and

(iii) Employment incentive schemes

In 1974-75, Employment Promotion Programme was taken up with thrust on self-employment schemes. The guidelines of the Employment Promotion Programme provided for the following types of schemes:

(i) Self-employment schemes for educated unemployed;

(ii) Training for guaranteed employment in non-governmental sectors, and Training of Scheduled Castes/Scheduled Tribes etc. for Government jobs where reserved quotas are unfilled.

(c) Under the Employment Promotion Programme, schemes of a total outlay of Rs. 2453.93 lakhs having an employment potential of about 1.57 lakhs have been approved in 1974-75 for different States/Union Territories. Out of this, outlay for the self-employment schemes is Rs. 2290.28 lakhs. During the year 1975-76, a provision of Rs. 10 crores has been made in the Central Budget for meeting the spill over requirements of the schemes taken up for implementation by 31-3-75.

**Use of Language in Cachar District of Assam at Lower Primary Stage**

\*845. SHRI NOORUL HUDA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware that in spite of the recommendations of the Linguistic Minorities Commissioner of India, the State Government of Assam had refused to introduce Bishnupriya Manipuri language for children at Lower Primary stage in the district of Cachar (Assam);

(b) whether because of the State Government's above policy, the Bishnupriya Manipuris of Assam have been agitating for the last five years or so; and

(c) what the Central Government propose to do in this regard?

THE MINISTER OF HOME AFFAIRS (SHRI K. BRAHMANANDA REDDY): (a) to (c). The Central Government have been in touch with the Government of Assam in this matter. The State Government have informed that they are considering introduction of Bishnupriya Manipuri at the Primary stage of education in a phased manner.